

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.66/9/AMR/2020		9 Of IBC	AMI Tech (India) Pvt Ltd Vs Southern Power Distribution Company of Andhra Pradesh

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request of the Counsel for the Operational Creditor, list the matter on 18.10.2022 as a last chance.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**